

**Sixteenth Loksabha**

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Title: Need to take effective measures to prevent collision of ships with fishing vessels in the coastal areas and provide adequate compensation to victims of such accidents.

PROF. K.V. THOMAS (ERNAKULAM): Hon. Deputy-Speaker, Sir, frequent collision of ships with fishing vessels in the coastal areas of Kerala, Tamil Nadu and Karnataka is causing deaths of fisherman and heavy damage to the fishing boats and equipment.

Very recently, on August 7, 2018 early morning there was another collision reported near Kochi and three fishermen were brought dead to the shore and nine people are still missing. Even though search operation is going on with the participation of the Coast Guard, the Navy, Marine Enforcement and local fishermen, these missing nine fishermen could not be traced yet. There is a strong demand from the local fishermen community that the search operation has to be further strengthened with the active participation of the divers from the Navy.

My request to the Government is that the Government should take effective measures to prevent such collisions in future and punish the guilty and also provide adequate compensation to the victims of such accidents.